

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

REMINDER - I

**The Principal District & Sessions Judge,
Anantnag/Baramulla/Budgam/Ganderbal/
Kargil/Ramban/Samba and Srinagar.**

No: 46937-44 /Sts.

Dated: 12-12-2018.

Sub:-Information regarding Commercial disputes.

Sir,

Kindly refer to this office letter No. **45857-58/Sts.** Dated **28-11-2018** on the subject cited above, it is submitted that the aforementioned requisite (Consolidated) information is still awaited from your side despite lapse of more than **10** days.

In this connection, it is once again requested to that the requisite (Consolidated) information of your Court and Courts Subordinate to you may be sent to this Registry through E-mail: **hcjmu-jk@nic.in** or Tele-Fax No. **0191-2539896** at the earliest enables us to communicate the same to the concerned quarter.

Yours faithfully,

[Signature]
I/C Statistical Section

No.: 46945 /Sts. Dated: 12-12-2018.

Copy forwarded to In charge NIC High Court of J&K, Jammu for uploading the same on the High Court website.

[Signature]
I/C Statistical Section